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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 123/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

Name of the Company:

Dr. Pranav Shah

V/s.

Shalby Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. GURSHARAN H. VIRK	Adv. for Respondent		
2.	MR. RAHEEL SHAH AI ARJUN JOSHI FOR. NANAVATI ASSOCIATES	Adv. for Petitioner		

ORDER

Learned Advocate Mr. Raheel Patel with Learned Advocate Mr. Arjun Joshi i/b Nanavati Associates present for Operational Creditor/Petitioner. Learned Advocate Mr. Gursharansingh Virk present for Respondent.

In view of pendency of IA 285/2017 for orders.

List the matter on 11.01.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 21st day of December, 2017.